

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT ROHINI COURTS, DELHI**


ORDER

Sub: Assignment of Bail Applications in respect of Police Station(s) North Rohini, Maurya Enclave, Keshav Puram and Crime Branch/EOW.

In partial modification of earlier Order No. 8014-8077/Bail Section/RC(NW)/2023 dated 18th March 2023 and in exercise of powers under section 10(3) of the Criminal Procedure Code 1973 as well as to streamline the speedy disposal of bail applications, the bail applications pertaining to following police stations as per Column No. A are assigned to Judicial Officers whose names are mentioned in Column No.B with effect from 5th April 2023 till further orders :

S.No.	Name of Police Station (Column 'A')	Name of Judicial Officer (Column 'B')
1.	North Rohini	Sh. Babru Bhan, ASJ-03 R.No.304
2.	Maurya Enclave	Sh. Vikram, ASJ-02(NDPS) R.No.409
3.	Keshav Puram	Sh. Jagmohan Singh, ASJ/SFTC R.No.201
4.	Crime Branch/EOW	Sh. Neeraj Gaur, ASJ-05 R.no.217

Note : Rest of the directions contained in Order No. 8014-8077/Bail Section/RC(NW)/2023 dated 18th March 2023 shall remain unchanged.


(VIMAL KUMAR YADAV)
Principal District & Sessions Judge
North-West District, Rohini Courts, Delhi

No. 10227-10286 /Bail Section/RC(NW)2023

Dated: 03/04/2023

Copy forwarded for information to :-

1. Ld. Registrar General, High Court of Delhi, New Delhi.
2. Ld. Principal District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi.
3. Ld. Principal District & Sessions Judge (North), Rohini Courts, Delhi.
4. The Chief Metropolitan Magistrate, North-West District Rohini Court Complex, Delhi.
5. All the Judicial Officer posted in North-West District, Rohini Courts, Delhi.
6. The Officer-In-charge, Pool Car Section, Rohini Courts, Delhi.
7. The Director Prosecution, Tis Hazari Courts, Delhi.
8. The Chief Prosecutor, Prosecution Branch, North-West District. Rohini Courts, Delhi.
9. The Commissioner of Police, ITO Police Headquarter, Delhi.
10. The Deputy Commissioner of Police, (Rohini).
11. The Deputy Commissioner of Police, (North-West).
12. The Deputy Commissioner of Police, (Outer).
13. Reader to the undersigned.
14. The President / Secretary, Rohini Court Bar Association, Delhi.
15. The Branch In-charge, Filing Section, Rohini District Court, Delhi.

17. The Branch In-charge, Care Taking Branch, Rohini Court, Delhi to paste it on all notice boards.
18. The Web Site Committee, North-West District, Rohini Court Complex, Delhi.
- ✓ 19. Web Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
20. PS to the undersigned.
21. The Facilitation Centre, Rohini Courts, Delhi.
22. For uploading on LAYERS.


03/04/23

Principal District & Sessions Judge
North-West District, Rohini Courts, Delhi